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Title : Introduction of the High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2008.

THE MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): Sir, I beg to move for leave to introduce a Bill further to amend the High Court Judges (Salaries and Conditions of Services) Act, 1954 and the Supreme Court Judges (Salaries and Conditions of Service) Act, 1958.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the High Court Judges (Salaries and Conditions of Service) Act, 1954 and the Supreme Court Judges (Salaries and Conditions of Service) Act, 1958. "

*The motion was adopted.*

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\* Published in the Gazette of India, Extraordinary Part-II, Section 2 dated 22.10.2008

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SHRI H.R. BHARDWAJ: Sir, I introduce the Bill.

*...(Interruptions)*

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MR. SPEAKER: Item No. 26, Shri Jairam Ramesh: Not present.

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\* Introduced with the recommendation of the President